



\$~53 to 59

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC011545852015

+ **W.P.(C) 3346/2015**

NYAYA BHOOMI

.....Petitioner

Through: Ms. Punita Jha and Mr. Shivam
Tiwari, Advs.

versus

GOVT. OF NCT OF DELHI AND ORS.

.....Respondents

Through: Mr. Deepin Deepak Sahni and Mr.
Varun Khetwani for AWBI.

Ms. Aishwarya Singh, Adv.
(Intervenor for VOSD)

Mr. Manu Chaturvedi, Standing
Counsel for MCD with Dr. Akhilesh
Kamal, Dy. Director (VS) with Dr.
Sanjeev Gupta, Addl. Director (VS)
and Dr. Kanchan Veterinary Officer.

Mr. Tushar Sannu, Standing Counsel
for MCD with Mr. Hardik Saxena and
Mr. Shiv Chopra, Advs.

Mr. Anuj Chaturvedi, Ms. Richa
Dhawan, Ms. Yashita Jain and Mr.
Sahil Bhaskar, Advs. for DUSIB.

Ms. Ankita Sarangi, ASC for NDMC.

Mr. Abhinav Sharma, Adv. for
GNCTD.

Mr. Percival Billimoria, Sr. Adv. with
Ms. Jasmine Damkewala, Ms.
Vaishali Sharma, Mr. Divyam Khera,
Ms. Priyamvada Paneru, Ms. Rachita
Sood and Ms. Anusha Misra, Advs.
for Impleaders (All Creatures Great &
Small and Friendicoes SECA)



54.

CNR No. DLHC013269482015

+ **W.P.(C) 6914/2015**

THE SOCIETY FOR PUBLIC CAUSE

.....Petitioner

Through: Dr. L. S. Chaudhary, Dr. Ajay Chaudhary, Mr. Bharat Chaudhary, Ms. Nikita Chaudhary, Mr. Rohan Chaudhary, Ms. Vinita and Ms. Monika Chaudhary, Advs.

versus

UNION OF INDIA & ANR

.....Respondent

Through: Mr. Deepin Deepak Sahni and Mr. Varun Khetwani for AWBI.
Ms. Aishwarya Singh, Adv. (Intervenor for VOSD)
Mr. Tushar Sannu, Standing Counsel for MCD with Mr. Hardik Saxena and Mr. Shiv Chopra, Advs.
Mr. Anuj Chaturvedi, Ms. Richa Dhawan, Ms. Yashita Jain and Mr. Sahil Bhaskar, Advs. for DUSIB.
Ms. Ankita Sarangi, ASC for NDMC.
Mr. Rajesh Gogna with Ms. Simran, Advs. for R-1/UOI.
Mr. Percival Billimoria, Sr. Adv. with Ms. Jasmine Damkewala, Ms. Vaishali Sharma, Mr. Divyam Khera, Ms. Priyamvada Paneru, Ms. Rachita Sood and Ms. Anusha Misra, Advs. for Impleaders (All Creatures Great & Small and Friendicoes SECA)

55.

CNR No. DLHC010110452025

+ **W.P.(C) 2728/2025**

VINITA KUMAR & ORS.

.....Petitioners

Through: Mr. Vivek Kumar Tandon, Ms. Mamta



Tandon, Ms. Laxmi Gupta and Ms.
Pooja Giri, Advs.

versus

ANIMAL WELFARE BOARD OF INDIA & ORS.

.....Respondents

Through: Mr. Deepin Deepak Sahni and Mr.
Varun Khetwani for AWBI.
Ms. Aishwarya Singh, Adv.
(Intervenor for VOSD)
Mr. Anuj Chaturvedi, Ms. Richa
Dhawan, Ms. Yashita Jain and Mr.
Sahil Bhaskar, Advs. for DUSIB.
Ms. Ankita Sarangi, ASC for NDMC.
Mr. Rajesh Gogna, Adv. with Ms.
Priya Singh, GP with Ms. Simran,
Adv. for R-1.
Mr. Nirbhay Kumar, Mr. Aditya Soni,
Mr. Ravi Ranjan Kumar B. and Mr.
Abhishek Kumar Dubey, Advs.
Mr. Percival Billimoria, Sr. Adv. with
Ms. Jasmine Damkewala, Ms.
Vaishali Sharma, Mr. Divyam Khera,
Ms. Priyamvada Paneru, Ms. Rachita
Sood and Ms. Anusha Misra, Advs.
for Impleaders (All Creatures Great &
Small and Friendicoes SECA)

56.

CNR No. DLHC010671192023
+ W.P.(C) 67/2023
PRATIMA DEVI

.....Petitioner

Through: Mr. Vaibhav Gaggar, Senior Advocate
with Mr. Vidur Mohan, Mr. Kokila
Kumar, Ms. Kanishka Pandey, Mr.
Aakash Kumar and Mr. Dhruv Dewan,
Advocates.



versus

MUNICIPAL CORPORATION OF DELHI & ORS.

.....Respondents

Through: Mr. Deepin Deepak Sahni and Mr. Varun Khetwani for AWBI.
Ms. Aishwarya Singh, Adv. (Intervenor for VOSD)
Mr. Anuj Chaturvedi, Ms. Richa Dhawan, Ms. Yashita Jain and Mr. Sahil Bhaskar, Advs. for DUSIB.
Ms. Ankita Sarangi, ASC for NDMC.
Mr. Nirbhay Kumar, Mr. Aditya Soni, Mr. Ravi Ranjan Kumar B. and Mr. Abhishek Kumar Dubey, Advs.
Mr. Percival Billimoria, Sr. Adv. with Ms. Jasmine Damkewala, Ms. Vaishali Sharma, Mr. Divyam Khera, Ms. Priyamvada Paneru, Ms. Rachita Sood and Ms. Anusha Misra, Advs. for Impleaders (All Creatures Great & Small and Friendicoes SECA)

57.

CNR No. DLHC010550412025
+ W.P.(C) 11901/2025
MAMTA VERMA

.....Petitioner

Through: Mr. Yaksh Sharma, Mr. Sahil Sharma and Mr. Abhishek, Advs.

versus

MUNICIPAL CORPORATION DELHI & ANR.Respondents

Through: Mr. Deepin Deepak Sahni and Mr. Varun Khetwani for AWBI.
Ms. Aishwarya Singh, Adv. (Intervenor for VOSD)
Mr. Anuj Chaturvedi, Ms. Richa Dhawan, Ms. Yashita Jain and Mr.



Sahil Bhaskar, Advs. for DUSIB.
Ms. Ankita Sarangi, ASC for NDMC.
Mr. Percival Billimoria, Sr. Adv. with
Ms. Jasmine Damkewala, Ms.
Vaishali Sharma, Mr. Divyam Khera,
Ms. Priyamvada Paneru, Ms. Rachita
Sood and Ms. Anusha Misra, Advs.
for Impleaders (All Creatures Great &
Small and Friendicoes SECA)

58.

CNR No. DLHC010075802024

+ W.P.(C) 2435/2024

MALA TULI

.....Petitioner

Through: Appearance not given.

versus

ANIMAL WELFARE BOARD OF INDIA AND ORS.

.....Respondents

Through: Mr. N K Aggarwal, SPC for Animal
Welfare Board/ Union of India.
Mr. Deepin Deepak Sahni and Mr.
Varun Khetwani for AWBI.
Ms. Aishwarya Singh, Adv.
(Intervenor for VOSD)
Mr. Anuj Chaturvedi, Ms. Richa
Dhawan, Ms. Yashita Jain and Mr.
Sahil Bhaskar, Advs. for DUSIB.
Mr. Percival Billimoria, Sr. Adv. with
Ms. Jasmine Damkewala, Ms.
Vaishali Sharma, Mr. Divyam Khera,
Ms. Priyamvada Paneru, Ms. Rachita
Sood and Ms. Anusha Misra, Advs.
for Impleaders (All Creatures Great &
Small and Friendicoes SECA)

59.

CNR No. DLHC010300022026

+ W.P.(C) 9403/2026



COURT ON ITS OWN MOTION REGARDING COMPLAINEE
WITH THE DIRECTIONS ISSUED BY THE SUPREME COURT IN
SUO MOTU WRIT PETITION(CIVIL) 5 OF 2025Petitioner

Through: Appearance not given.

versus

UNION OF INDIA AND ORS

.....Respondent

Through: Ms. Gauri Maulekhi (*Amicus Curiae*)
with Ms. Shaalini Aggarwal and Mr.
Jayant Saini, Advs.
Mr. Deepin Deepak Sahni and Mr.
Varun Khetwani for AWBI.
Ms. Aishwarya Singh, Adv.
(Intervenor for VOSD)
Mr. Tushar Sannu, Standing Counsel
for MCD with Mr. Hardik Saxena and
Mr. Shiv Chopra, Advs.
Mr. Anuj Chaturvedi, Ms. Richa
Dhawan, Ms. Yashita Jain and Mr.
Sahil Bhaskar, Advs. for DUSIB.
Mr. Rohan Jaitley, CGSC with Mr.
Akshay Sharma, Mr. Dev Pratap
Shahi, Mr. Varun Pratap Singh and
Mr. Yogya Bhatia, Advs. for UOI.
Mr. Vedansh Anand, SPC with Mr.
Shivam Kumar, GP. for UOI.
Mr. Rajesh Gogna and Ms. Simran,
Adv. for UOI.
Mr. Shivnath Kumar, Adv. for NHAI.
Ms. Vasudha Mehta, applicant-in
-person in CM APPL. 58639/2026.
Mr. Percival Billimoria, Sr. Adv. with
Ms. Jasmine Damkewala, Ms.
Vaishali Sharma, Mr. Divyam Khera,
Ms. Priyamvada Paneru, Ms. Rachita
Sood and Ms. Anusha Misra, Advs.
for Impleaders (All Creatures Great &



Small and Friendicoes SECA)

CORAM:

HON'BLE MR. JUSTICE DINESH MEHTA

HON'BLE MR. JUSTICE RAJNEESH KUMAR GUPTA

O R D E R

%

08.09.2026

CM APPL. 58639/2026 (for impleadment) in W.P.(C) 9403/2026

1. The present application has been filed by Ms. Vasudha Mehta/applicant seeking her impleadment.
2. The applicant- Miss Vasudha Mehta has placed on record her long-standing association with the field of Animal Birth Control and community dog management, including her tenure as a Co-opted Member of the Animal Welfare Board of India (2010–2017), her association with Joint Inspection Teams for ABC Centres in Delhi, and her voluntary and institutional engagement, since 2004, in sterilisation, vaccination and public education programmes concerning community dogs in Delhi. She has sought her impleadment in the present proceedings based on her domain experience to assist the Court in the effective monitoring of implementation.
3. Having heard the applicant, rather than impleading her as a party, we request her to give suggestions in writing to Ms. Gauri Maulekhi, learned *Amicus Curiae*, so that she can incorporate the same (if deemed appropriate) in her future reports or suggestions.
4. The application stands disposed of, accordingly.

W.P.(C) 3346/2015, CM APPL. 6001/2015, CM APPL. 38449/2018, CM APPL. 63421/2024 & CM APPL. 72070/2024

W.P.(C) 6914/2015

W.P.(C) 2728/2025

W.P.(C) 67/2023, CM APPL. 179/2023, CM APPL. 42313/2025, CM



APPL. 43816/2025, CM APPL. 46151/2025 & CM APPL. 47881/2025
W.P.(C) 11901/2025
W.P.(C) 2435/2024
W.P.(C) 9403/2026 & CM APPL. 50383/2026

5. Mr. Manu Chaturvedi, learned Standing Counsel for Municipal Corporation of Delhi (MCD), submitted that four camps in Anand Vihar Ward were held by MCD on 21.08.2026; 25.08.2026; 03.09.2026 and 07.09.2026, during which 43 dogs were rounded up, to be sterilised and vaccinated and released to their respective areas, with the active help of dog feeders and learned *Amicus Curiae*.

6. He submitted that, as directed and as suggested by the learned *Amicus Curiae* and other stakeholders, after due publicity and arrangements the camps were held during which no resistance was shown by any member of public bodies or organization, etc.

7. Similarly, Ms. Ankita Sarangi, ASC for the NDMC submitted that NDMC has also conducted various camps between 24.07.2026 to 27.08.2026, during which 28 dogs were rounded up for sterilisation and vaccination, and 615 dogs were vaccinated and school awareness programmes were held.

8. All the learned counsel in coherence submitted that the camps be directed to be held in line with the pilot project and to begin with, at least one ward be declared rabies free and it be ensured that all dogs in such ward are vaccinated and sterilised.

9. Mr. Manu Chaturvedi, learned Standing Counsel for MCD assured that the MCD will take into account and welcome any suggestion given by learned *Amicus Curiae* and any other stakeholder and do what is enjoined upon it by law, ABC Rules, 2023 and directions issued by Hon'ble the Supreme Court or by this Court.



10. Both learned counsel submitted that the matter be posted after four weeks, by which time the Corporation will hold more camps and file a comprehensive report(s).
11. The MCD and NDMC to file Status Report by the next date of hearing.
12. Ms. Gauri Maulekhi, learned *Amicus Curiae*, further submitted that she has prepared an action plan for dog mediated rabies elimination from India by 2030, a copy whereof has been provided to all the learned counsel for the parties concerned.
13. Mr. Abhinav Sharma, learned counsel appearing for GNCTD, prays for and is granted four weeks' time to complete instructions and file his response to the action plan and suggestions/recommendations made by learned *Amicus Curiae*.
14. List these cases on 05.10.2026 at 02:30 p.m.

DINESH MEHTA, J.

RAJNEESH KUMAR GUPTA, J.

SEPTEMBER 8, 2026/sds